F.No. H-11016/11/2018-Ad.IVA
Government of India
Department of Revenue
Central Board of Indirect Taxes & Customs
Hudco Vishala Building,
Bhikaji Cama Place, New Delhi-68.
Dated, the 2nd December, 2019.

To,
All Chief Commissioners/Pr. Commissioners/Commissioners
All DGs/ADGs under CBIC (as per list attached).

Subject:- Lok Sabha Provisional Unstarred Question Dy. No. 4790 for 26.12.2018
titled "Pending Cases for Pensions" by Dr. Anupam Hazra – reg.

Sirs/Madam,

I am directed to refer to this office letter of even number dated 18.12.2018
and subsequent reminder dated 1.11.2019 (copy enclosed) on the subject
mentioned above and to state that the requisite information has not been received
from the various offices.

2. In this regard assurance was given to the Parliament stating “The
information is being collected and will be laid on the Table of the House”. It is
therefore, requested that the requisite information may be furnished to this office
immediately, latest by 06.12.2019, for fulfilment of the Assurance.

3. This may be treated as Most Urgent.

Yours faithfully,

(Xavier Toppo)
Under Secretary(Ad.IV/IVA)

Encl: As above.

Copy to:-
1. CBIC webmaster with a request to upload the letter along with
   enclosures.
F. No. H-11016/11/2018-Ad.IVA
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes and Customs

To,
All Chief Commissioners/Pr. Commissioners/Commissioners
All DCs/ADGs under CBIC

Subject: Lok Sabha Provisional Unstarred Question Dy. No. 4790 for 26.12.2018 titled "Pending Cases for Pensions" by Dr. Anupam Hazra- reg.

Sir,


2. The text of the Question is reproduced below:-

(a) Number of pending cases for pensions for
   (i) Superannuation (ii) disability (iii) family and (iv) others, if any, up to March, 2018 under the goods, service tax and central excise the month after.
   (b) Specific reasons for pending of such pension cases dragging for more than six months?

3. It is, therefore, requested that a consolidated and para-wise reply of the above cited Parliament Question along with material for note for pad may kindly be sent to this office latest by 20.12.2018 so that consolidated inputs could be furnished to DOPT accordingly.

Encl: As above

Yours faithfully,

(B. Ginkhan Mang)
Under Secretary (Ad. IV A)
Tel. No. 28162673

   (ii) CBIC webmaster with a request to upload the letter along with enclosures.

(B. Ginkhan Mang)
Under Secretary (Ad. IV A)
F. No. H-11016/11/2018-Ad.IVA
Government of India
Department of Revenue
Central Board of Indirect Taxes & Customs
Hudco Vishala Building,
Bhikaji Cama Place, New Delhi-66.
Dated, the 1st November, 2019.

To,
All Chief Commissioners/Pr. Commissioners/Commissioners
All DGs/ADGs under CBIC.

Subject:—Lok Sabha Provisional Unstarred Question Dy. No. 4790 for 26.12.2018
titled "Pending Cases for Pensions" by Dr. Anupam Hazra — reg.

Sir/Madam,

I am directed to refer to this office letter of even number dated 18.12.2018
(copy enclosed) on the subject mentioned above and to state that the requisite
information has not been received from the various offices.

2. In this regard assurance was given to the Parliament stating “The
information is being collected and will be laid on the Table of the House”. It is
therefore, requested that the requisite information may be furnished to this office
immediately, latest by 11.11.2019, for fulfilment of the Assurance.

Yours faithfully,

(Xavier Toppo)
Under Secretary(Ad.IV/IVA)

Copy to:
1. The Additional Director General, Directorate General of Human
Resource Development (HRM), Customs and Central Excise, 507,
Deep Sikha, Rajendra Place, New Delhi-110008 for necessary action.
2. CBIC webmaster with a request to upload the letter along with
enclosures.

(Xavier Toppo)
Under Secretary(Ad.IV/IVA)

Issued vide by Speed Post & e-mail
List of All Chief Commissioners/Pr.Commissioners/Commissioners/
All DGs/ADGs Under CBIC

**Directorate General**

1. DG Analytics and Risk Management
2. DG Safeguards
3. DG Goods and Service Tax
4. DG Vigilance

**Directorates**

1. Directorate of Data Management
2. Directorate of International Customs

**Zonal Chief Commissioners of GST**

1. Bhopal Zone
2. Chandigarh Zone
3. Chennai Zone
4. Hyderabad Zone
5. Kolkata Zone
6. Panchkula Zone
7. Pune Zone
8. Ranchi Zone
9. Vadodara Zone
10. Visakhapatnam Zone

**Zonal Chief Commissioners of Customs**

1. Ahmedabad Zone
2. Bengaluru Zone
3. Chennai Zone
4. Delhi Zone
5. Delhi (Prev.) Zone
6. Patna (Prev.) Zone
7. Tiruchirappalli (Prev.) Zone